

manufactures of beedis and the Association of beedi workers stating that the present rate of specific excise duty on non-filter cigarettes of length not exceeding 60mm is affecting the beedi industry and workers. Cigarettes attract excise duty ranging from Rs. 60 to Rs. 1000 per thousand cigarettes whereas beedis attract excise duty of Rs. 5 per thousand.

Data regarding the value of cigarettes is not being centrally maintained.

The central excise revenue realised from non-filter cigarettes of length not exceeding 60mm during the year 1994-95 as compared to the previous year has gone up. Consequently, production of this category of cigarettes has also gone up during 1994-95 compared with the previous year.

Since the incidence of excise duty on cigarettes is substantially higher than on beedis, it is unlikely that the system of central excise duty levied on cigarettes based on the length has adverse effect on the beedi industry and workers.

Terrorism in J&K

2964. SHRI SULTAN SALAHUDDIN OWASI :

SHRI PARAS RAM BHARDWAJ :

SHRI MANIKRAO HODLYA GAVIT :

SHRI M.V.V.S. MURTHY :

SHRI SHRAVAN KUMAR PATEL :

KUMARI SUSHILA TIRIYA :

Will the PRIME MINISTER be pleased to state :

(a) whether Pakistan propose to launch the new cycle of terrorism and subversion in Kashmir and is providing more sophisticated weapons including missiles to the terrorists;

(b) if so, the details thereof;

(c) whether Pakistan has started kidnapping foreign nationals in Kashmir through Afghan and Pak trained militants;

(d) if so, the details thereof;

(e) whether Pakistan have also made rocket attacks in J&K on a large scale during June-July 1995; and

(f) if so, the steps taken to control attacks?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH

CHATURVEDI) : (a) and (b). Pakistan has continued to try and maintain terrorist violence at a high level in Jammu & Kashmir. As a result of the sustained pressure of the security forces on the militants, a growing and perceptible change in the mood and attitude of the people, and the efforts of the Government to reactivate development activity, the local administrative machinery and the political process, Pakistan has increasingly resorted to desperate actions aimed at soft targets, including random firing, kidnapping/abductions, bomb blasts in public places, etc. Simultaneously, it has tried to infiltrate more and more foreign nationals and mercenaries along with sophisticated weapons and explosives etc. to try and escalate the violence and terrorise the local people in a bid to thwart the political/electoral process at any cost.

(c) and (d). During the month of July 1995, a hitherto unknown militant outfit 'Al-Faran', which is apparently a front for the Pakistan based and sustained outfit Harkat-ul-Ansar, kidnapped 6 foreign nationals while they were trekking in the Pahalgam area of district Anantnag. One of them has since been brutally killed by being decapitated, while another escaped and was rescued.

(e) and (f). As a part of their efforts to keep violence at a high level, Pakistan and the terrorist groups sponsored and supported by it, have also increasingly resorted to the use of rockets to try and cause damage and destruction while avoiding direct engagements with the security forces, as also to provide cover for infiltration across the LOC. A constant watch is being maintained on the situation and necessary measures are being taken to contain such activities by intensive patrolling and vigilance both on the LOC and in the hinterland, and through regular operations to flush out militants and their weapons and explosives etc.

Construction on Defence Lands

2965. SHRI INDRAJIT GUPTA :

SHRI TARA SINGH :

DR. LAL BAHADUR RAWAL :

SHRI VISHWANATH SHARMA :

Will the PRIME MINISTER be pleased to state :

(a) the names and details of Cantonments under the Central Command where multistoreyed buildings are coming up on Old Grant sites with or without sanction of such building plans;

(b) whether the Government have ordered any enquiry into the matter;

(c) if not, the reasons therefor;

(d) the steps taken by the Government to pull down unauthorised constructions on defence lands;

(e) whether the concerned administrative officers have not taken urgent steps in this regard; and

(f) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Lucknow and Panchmarhi are the only two Cantonments in Central Command where multi-storeyed buildings are coming up on Old Grant sites without sanction of the Cantonment Boards.

(b) to (f). The Cantonment Boards which are independent statutory bodies with elected members are fully empowered under the provisions of the Cantonments Act, 1924 to deal with such unauthorised constructions. Necessary timely action for demolition of unauthorised constructions has been initiated by the Cantonment Boards. However in case of unauthorised constructions in Lucknow Cantonment the matter is subjudice before the High Court.

Optical Lens

2966. SHRI BOLLA BULLI RAMAIAN :

SHRI D. VENKATESWARA RAO :

Will the Minister of INDUSTRY be pleased to stat:

(a) whether fertilizer based U.S. company is setting up 100% EOU to manufacture CR-39 Trifocal and Multifocal progressive optical lens in India during 1995-96;

(b) if so, whether this plant would be set up in collaboration with Interfin Resiliens Limited; and

(c) if so, total investment likely to be made and location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No application from fertilizer based US company for the manufacture of CR-39 Trifocal and Multifocal progressive optical lens has been received.

(b) and (c). Do not arise.

Photo Identity Cards

2967. SHRI S.M. LALJAN BASHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have issued any directive for issuing the voter identity cards to Central Government employees/Defence personnels/paramilitary forces staying away from their home and home States as they could not

attend the prescribed date fixed by the authority in their home State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (c). According to the instructions for the Election Commission, Service electors are not to be issued Identity cards and all other electors have to get their Identity cards issued from constituencies where their names are registered. The electors who are unable to go to the prescribed places on prescribed dates for getting themselves photographed are required to approach the concerned Electoral Registration Officer for getting the Identity Cards issued to them at a place, time and date to be fixed by him.

Kashmiri Migrants

2968. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) the number of Kashmiri Pandits from Kashmir Valley who are residing in various camps in the country;

(b) the name of places where these are located;

(c) the facilities is being provided to these Kashmiri Pandits;

(d) whether the Government are aware of their pending demands; and

(c) if so, the details thereof and the steps taken/proposed to be taken to meet their demands?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). The number of Kashmiri migrant families registered in different parts of the country are given in the enclosed statement-I. Out of these, 4740 families are living in camps in Jammu (4513 families), Delhi (205 families) and Chandigarh (22 families). The remaining families are living under their own arrangements.

(c) The facilities/relief being provided in different States are contained in the enclosed statement-II.

(d) and (e). Government are aware of the problems of campdwellers which mainly relate to timely disbursement of relief, accommodation, medical facilities, facilities for sanitation, water supply, electricity, proper education for children, and overall conditions of camps. The problems of migrants are being reviewed regularly at a high official level by the Government of J&K and all possible efforts are